PUBLIC APPOINTMENTS HIGH COURT OF DELHI : NEW DELHI

(website: www.delhihighcourt.nic.in)

DELHI JUDICIAL SERVICE EXAMINATION – 2014

THE HIGH COURT OF DELHI will hold Delhi Judicial Service Examination, in two successive stages:-

- (i) Delhi Judicial Service Preliminary Examination (objective type with 25% negative marking) for selection for the main examination; and
- (ii) Delhi Judicial Service Main Examination (Written) for selection of candidates for calling for Viva voce.

The Delhi Judicial Service Preliminary Examination (Objective Type) referred to above, will be held on **Sunday**, the 1st June, 2014.

The scale of pay of members of the Service is ₹ 27700-770-33090-920-40450-1080-44770. A candidate shall be eligible to appear in the examination if he / she is (a) a citizen of India; (b) a person practising as an Advocate in India or a person qualified to be admitted as an Advocate under the Advocates Act, 1961; and (c) not more than 32 years of age as on 1st January, 2015 i.e. on the 1st day of January following the date of commencement of the examination. In the case of candidates belonging to Scheduled Castes / Tribes, the upper age limit is relaxable by 5 years. The upper age limit is also relaxable maximum by 5 years in the case of Ex-Servicemen including Emergency Commissioned Officers and Short Service Commissioned Officers who have rendered at least 5 years military service and have been released on completion of assignment (including those whose assignment is due to be completed within 6 months) otherwise than by way of dismissal or discharge on account of misconduct or inefficiency, or on account of physical disability attributable to military service or on invalidment.

Application form including the DJSE Registration Form can be obtained against Demand Draft / Pay Order (non-refundable) for ₹ 600/- each for General Category candidates and ₹ 100/- for Scheduled Caste / Scheduled Tribe / Physically Handicapped (Blind / Low vision) (mobility not to be restricted) / Orthopaedically Handicapped {OA – one arm affected (Right or left), OL – one leg affected (right or left), BL – both legs affected but not arms} candidates on any working day from 24.02.2014 to 22.03.2014 from 10:30 A.M. to 1:00 P.M. and from 2.00 P.M. to 4:00 P.M. from the Filing Counter of Delhi High Court, or by sending, at his own risk, a self addressed envelope of 38 cm X 25 cm size with postage stamp of ₹ 90/- affixed on it along with Demand Draft (non-refundable) of ₹ 600/- for General Category candidates and ₹ 100/- for Scheduled Caste / Scheduled Tribe / Physically Handicapped (only above said categories) candidates, in an envelope addressed to Joint Registrar (Vig.), Delhi High Court, New Delhi, superimposed with words in bold letters, "DJS EXAMINATION 2014". The prescribed Application Form alongwith instructions and DJSE Registration Form will be sent to the candidate(s) by Speed Post / Registered Post only subject to their fulfilling abovesaid requirements and no enquiry / correspondence shall be entertained in this regard.

The demand draft / pay order should be drawn in favour of 'Registrar General, Delhi High Court, New Delhi' payable at New Delhi.

Applications on the prescribed form and the DJSE Registration Form duly filled in as per Instructions, should be sent by "Speed Post / Registered Post" addressed to the Joint Registrar (Vig.), Delhi High Court, Sher Shah Road, New Delhi – 110 503, by designation, enclosed in the envelope provided with the application form so as to reach him not later than 4:00 P.M. on **24.03.2014**. Applications can also be submitted personally at the Filing Counter of Delhi High Court on any working day from 10:30 A.M. to 1:00 P.M. and from 2:00 P.M. to 4:00 P.M. till **24.03.2014**.

The number of vacancies to be filled are as under:-

Category	No. of vacancies	Remarks
General	55	
SC	08	01 backlog vacancy.
ST	17	15 backlog vacancies.
TOTAL	80	

Note: Out of aforesaid 80 vacancies, 02 vacancies (backlog) are reserved for Physically Handicapped (Blind / Low Vision) (mobility not to be restricted) candidates.

Applications incomplete in any form or those not on the prescribed application form or not accompanied by the DJSE Registration Form or received after the due date, are liable to be rejected summarily.

The candidates applying for the examination should ensure that they fulfil all the eligibility conditions for admission to the examination. Their admission at all the stages of examination for which they are admitted by this Court viz. Preliminary Examination, Main Examination (Written) and the Vivavoce shall be purely provisional, subject to their satisfying the prescribed eligibility conditions. If on verification at any time before or after the Preliminary Examination (Objective Type), Main Examination (Written) and the Vivavoce, it is found that they do not fulfil any of the eligibility conditions, their candidature for the examination shall stand cancelled without any notice or further reference.

Detailed instructions regarding Preliminary Examination, Main Examination, Viva-Voce, eligibility, relaxation in age and other general terms and conditions applicable to the candidates are given in the Instructions appended with Application form and are also available on the website of Delhi High Court i.e. www.delhihighcourt.nic.in

Sd/-(SANGITA DHINGRA SEHGAL) REGISTRAR GENERAL 18.02.2014